

provide pension to Ex-Governors; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). No, Sir. there is no proposal to provide pension to Ex-Governors.

Installation of 5000 Lines E-10 B Telephone Exchange At Gulbarga, Karnataka

4738. DR. B.G. JAWALI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any plan for installation of 5000 lines E-10B Exchange at Gulbarga to be expanded later to 7500 lines to clear the backlog of applicants on the waiting list;

(b) if so, when it will be commissioned;

(c) whether Sedam, Shahbad and Wadi in Karnataka are operated through manual exchanges while Yadgiri is an Auto Exchange without STD facility; and

(d) if so, when STD facility is likely to be provided at these places?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) 5000 lines local E-10B exchange is planned to be commissioned during 92-93 and further planned to be expanded to 7500 lines by 93-94.

(c) Yes, Sir.

(d) STD facility is proposed to be provided at Sadam, Shahabad Wadi and Yadgiri during 8th Five Year Plan.

[*Translation*]

Bilateral Agreement with Nepal

4739. SHRI RAJVEER SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any bilateral agreement has been reached with Nepal in August, 1990 in the field of capital investment, industry, trade, transit and tourism etc., and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) No, Sir.

(b) Does not arise.

[*English*]

Foreign Nationals in Assam

4740. SHRI A.K.A. ABDUL SAMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons suspected to be foreign nationals illegally residing in Assam whose cases were referred to the Tribunals since the inception of the Tribunals Act, year wise;

(b) the number of persons found to be foreign nationals by the tribunals, the number of person not so found and the number of person whose cases are pending upto 31 March, 1990 year-wise; and

(c) the number of person found to be foreign nationals who were deported, pushed out or detained?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). A statement is given below.

STATEMENT

(a) to (c) : According to information received from the Government of Assam the figures of detection/expulsion of illegal migrants under the provisions of the Illegal Migrants (Determination by Tribunals) Act, 1983 are as under :-

Year	Number of cases referred to Tribunals	Number of persons found illegal Migrants by Tribunals	Number of persons not found illegal Migrants by Tribunals	Number of persons pending in Tribunals as on 31.3.1990	Number of persons expelled
1	2	3	4	5	6
1984	495	53	66		
1985	287	365	97		
1986	4212	230	353		
1987	3914	399	1002		
1988	4529	922	1256		
1989	3213	883	715		
1990 (upto 31.3.90)	1777	(upto 30.4.89)	(up to 30.4.89)	1244	481 Illegal Migrants have been expelled upto 31.5.90

This information for the period between 1.5.89 to 31.3.90 is not available.